

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Amar Remedies Limited Date of Commencement of Liquidation: 04-06-2024; List of Stakeholders as on Date: 10-06-2024; Name of IP: Mr. Anil Kohli; Process Number: 1; Last 5 digit of registration number: 10219

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	10607368	1	10607368				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	19569010937	8	15864214188		3704796749		Annexure 3
4	Unsecured financial creditors	9	3193861758	9	2286184926		907676832		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	3	191597652	3	143197487		48400165		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	74845816	4	74845816				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		25	23039923531	25	18379049785		4660873746		